

Read :- Notice No. HCG-01/2026, dated 29/10/2026.

The High Court of Gujarat
Ahmedabad

Date: - 30/10/2026

NOTICE

HCG-02/2026

In continuation of the Notice mentioned in the Preamble, It is hereby notified that after completion of matters at Sr. No. 2 and Sr. No. 12 of the Notice mentioned in the Preamble, Hon'ble the Acting Chief Justice Mr. Justice Manash Ranjan Pathak and Hon'ble Mr. Justice Nirzar S. Desai would sit in Regular Division Bench and take up the matters as per the Roster.

By Order

Sd/-

Registrar (Judicial)